

In the National Company Law Tribunal, Jaipur

IA No. 40/JPR/2018

IB No.86 (ND)/2018

UNDER SECTION 14, 17(1)(d) of IBC, 2016

In the matter of:

Ms. Pratibha Khandelwal Applicant/Petitioners

VS.

Central Goods & ServicesRespondent

Order delivered on 05.10.2018

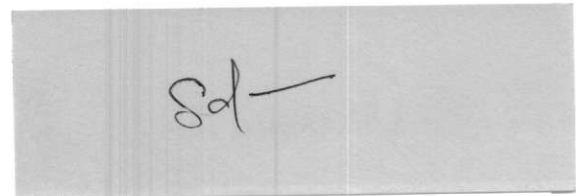
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Abhishek Anand, Adv.

For Respondent(s) : None-appeared

ORDER

At the request of learned counsel for the RP/applicant, let the matter be posted on 15.11.2018.



(R. Varadharajan)
Member (Judicial)